

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.93/9/HDB/2020
NAME OF THE COMPANY	Hinduja National Power Corporation
NAME OF THE PETITIONER(S)	Bharat Heavy Electrical Ltd
NAME OF THE RESPONDENT(S)	Hinduja National Power Corporation
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Mr. Mohd Ashfuq for the Operational Creditor.
Ld. Counsel Mr. Mayank Savla for the Corporate Debtor.

Written submissions filed. **Heard. Reserved for orders.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)